

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

43/241/ND/2019

In the matter of :

Mr. Anand Mittal & Ors.

.. PETITIONER

Vs.

Mahesh Mercandise (P) Limited & Ors.

.. RESPONDENT

SECTION

Under Section 241

Order delivered on 20.11.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor :Mr. Puneet Agrawal, Mr. Bharat Agrawal, Mr. Chetan
Kr. Shukla, Advocates

For the Respondent/Corporate Debtor : Mr. Kaitikeya Jain, Mr. Himanshu for Mr. Vivek
Sinha & Mr. Vivek Malik, Advocates

For the Intervener :

ORDER

Counsel for the Non-Applicant Nos. 1,2 & 3 is present. No representation
on behalf of non-Applicant No.4. The Counsel for the Applicant prayed for time
for making final submissions.

Put up on 13.12.2019.

-s-d-

(K.K. VOHRA)
MEMBER (TECHNICAL)

Surjit

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)